

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-206/2013/_____/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Suchandra Bhattacharjee
Principal Judge,
Family Court-II,
Kamrup (M), Guwahati.

Dated Guwahati, the 10th January, 2020.

Sub:- **Headquarter Leave.**

Ref:- Your letter No. FCK 5/12/08/20, dtd. 08.01.2020

Madam,

With reference to the above, I am directed to inform you that, your prayer for headquarter leave permission, with your official vehicle, at your own cost, on 13.01.2020, has been granted/rejected. The Counsellor, Family Court -II, Kamrup(M), Guwahati will be in-charge of your court and office in your absence.

Yours faithfully,

Sd/-

JOINT REGISTRAR (VIGILANCE)

Memo NO.HC.VII-205/2013/ 389 /A, dated

Copy to:

1. The Systems Analyst, Gauhati High Court.

20/1/2020

JOINT REGISTRAR (VIGILANCE)

Rolan